

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:587

ANSWERED ON:09.07.2004

NEW CIVIL AVIATION POLICY

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have formulated a new Civil Aviation Policy;
- (b) if so, the details thereof including privatisation of airports, foreign direct investment and helicopter services;
- (c) whether the Government is also considering to set up some new airports in the country;
- (d) if so, the details thereof, State-wise;
- (e) the steps taken/proposed to improve operational transparency particularly of public airlines; and
- (f) the time by which the new aviation policy is likely to be announced alongwith the features thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)&(b):- The new civil aviation policy is under preparation.

(c) & (d):- Yes, Sir. Government has approved the setting up of new airports of international standard at Devanahalli in Karnataka, Shamshabad in Andhra Pradesh and Mopa in Goa.

(e):- Operation of all airlines in the country are subject to regulations of DGCA with regards to safety, standards and licencing. Besides, the public airlines are subject to oversight by various agencies such as Board of Directors, which includes government nominees, Comptroller Auditor General (CAG), Central Vigilance Commission (CVC) and the Parliament.

(f):-As the policy is to be formulated only after discussions with all concerned no time limit has been set.